

Pollution in Orissa

952. SHRI D. AMAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any survey regarding pollution in Orissa has been conducted;

(b) if so, the details of districts and cities where this survey was conducted; and

(c) the outcome thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) Yes, Sir. A survey on pollution caused by the major industries has been conducted in Orissa.

(b) and (c). A detailed survey has been conducted of the Angul-Talcher Industrial Complex including the urban centres like Angul, Talcher and townships of Talcher Thermal Power Station, Fertiliser Corporation of India, National Aluminium Company and Dera, in the District of Dhenkanal. The survey has brought out the pollution laid in the area and identified the major sources of pollution.

Formation of Associations by SC/ST Employees

953. SHRI GIRIDHAR GOMANGO: Will the PRIME MINISTER be pleased to state:

(a) whether the Scheduled Caste and Tribe Employees can form the Association for their Welfare, development and service matters under the existing law and rules;

(b) if not, the reasons therefor; and

(c) whether these existing SCs and STs Associations can be recognised by Government as legal associations?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Does not arise.

(c) Those Service Associations/Unions which fulfil the criteria laid down in the C.C.S. Recognition of Service Association Rules, 1959, are recognised for the purpose of taking up service matters.

Memorandum of Understanding with Public sector Undertakings

954. SHRI KAILASH MEGHWAL: Will the Minister of PRIME MINISTER be pleased to state:

(a) whether Government have done any monitoring and random sample surveys to assess the targets claimed to have been achieved by those public sector companies with whom Memorandum of Understanding has been signed;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (c). Since MOU is a negotiated document between the Ministry/Department concerned and the Public Sector Unit, modality and the frequency of monitoring is also agreed upon by the two after mutual consultations. Regular monitoring of performance of the Public Sector Undertakings is being done by the respective administrative Ministries. Hence no sample surveys are done.

Research work by ITRC on Drinking Water

955. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state:

(a) whether the Industrial Toxicology Research Centre, Lucknow have conducted work on antibiotic resistance of coliform in drinking water and if so, the details thereof; and

(b) whether similar work has been done/proposed for common pesticides found in soil and water under the ITRC's various programmes?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Yes, Sir. The Industrial Toxicology Research Centre, Lucknow has conducted studies of coliforms in drinking water sources in various problem districts in hilly areas and in plains, which have indicated resistance in varying degrees for different antibiotics.

(b) Data on pesticides residues in some drinking water samples, including Ganga, Yamuna, Hooghly water, indicate presence of commonly used pesticides such as DDT, HCH, Endosulfan in some samples. In general their levels were below the permissible limits as prescribed by World Health Organisation.

Quadruplication of Highway Between Mumbai and Nasik

956. SHRI RAM NAIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a proposal from Government of Maharashtra regarding quadruplicating of the highway through Kasara Ghat between Mumbai and Nasik and constructing an alternate road through "forest land" is pending with Union Government;

(b) if so, since when and when the approval is likely to be accorded;

(c) whether any other proposals from

the Government of Maharashtra regarding ghat-roads are pending with the Union Government; and

(d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) No, Sir,

(b) Does not arise.

(c) No road construction proposal from Maharashtra involving diversion of forest land is pending with Union Government as on 3.7.1990.

(d) Does not arise.

Uniform Education to Children

957. SHRI BALVANT MANVAR: Will the PRIME MINISTER be pleased to state:

(a) the number of schools, including the Kendriya Vidyalayas and the number of students studying in them, State-wise;

(b) whether Government proposes to provide uniform education at least upto 12th class to all the children in the country;

(c) whether Government propose to bring a legislation to close down the so called 'public schools';

(d) if so, by when, and

(e) whether Government propose to include education upto secondary level in the fundamental rights?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) A Statement giving these statistics pertaining to 1987-88 is enclosed.